

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:4326

ANSWERED ON:12.12.2016

Special Scholarship Scheme

Dhotre Shri Sanjay Shamrao;Mahtab Shri Bhartruhari;Singh Shri Satya Pal

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) the salient features of the Special Scholarship Scheme being implemented by the Government for the students of Jammu and Kashmir;
- (b) the eligibility criteria to avail the benefits of the scheme along with the number of students availing benefits of the Scheme during each of the last three years and the current year;
- (c) whether cases of denial of benefits to eligible students and granting benefits to ineligible students under the Scheme have come to the notice of the Government during the said period;
- (d) if so, the details thereof and the reasons therefor along with the corrective steps taken/being taken by the Government in such cases so far; and
- (e) the details of the funds sanctioned, released and utilised under the Scheme during the said period?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
(DR. MAHENDRA NATH PANDEY)

(a) The Special Scholarship for Jammu & Kashmir aims at encouraging the youth from Jammu & Kashmir to take advantage of the educational institutions outside the state, which would provide them an opportunity, to interact with their counterpart in the rest of the country, thereby to be part of the mainstream. It is envisaged to provide 5000 fresh scholarships every year. There is a provision of inter-changeability of slots among Medical and Engineering stream, subject to the savings accruing from any shortfall in the number of students opting for General Degree courses. Scholarship is provided towards Tuition fee and Maintenance allowance. The rate of scholarship towards tuition fee for General Degree courses is Rs.30,000 per annum, for Engineering course Rs.1.25 lakh per annum and for Medical studies Rs.3.0 lakh per annum. Fixed Maintenance allowance of Rs. 1.0 lakh per annum is provided for all students. Inter Ministerial Committee is constituted to oversee the implementation and monitoring of the scheme. Under the scheme, students are allotted seats in the institutions which are approved under section 12 B of University Grant Commission Act, or recognized by All India Council for Technical Education (AICTE).

(b) Eligibility criteria

The students of Jammu & Kashmir having family income of less than Rs.6.0 lakh per annum, who have passed class XII from the State and secured admission outside the State in institutions which are either approved under Section 12 B of the UGC Act or recognized by AICTE or respective regulatory body are eligible to apply. The students are required to apply online on the AICTE web portal – <http://aicte-jk-scholarship.in/>

The number of beneficiaries under the scheme during the last three years and the current year is as per the table given below:

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Year No of Beneficiaries

2013-14 3940

2014-15 1508

2015-16 1402

2016-17 2240

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(c) and (d) No eligible students who were in the merit list and followed the prescribed procedure, have been denied the benefit under the scheme.

(e) The details of the funds sanctioned and utilised are as under:

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(Rs. in crores)

Year Sanctioned Released Utilised

2013-14 124.23 124.23 59.82

2014-15 50.00 50.00 85.25

2015-16 74.77 74.77 96.83

2016-17 99.00 99.00 70.91

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